

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

[Arising out of impugned final judgment and order dated 13-10-2015 in FA No. 194/1998 passed by the High Court of Judicature at Allahabad]

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

[MS. ROHINI NARAYANAN, LD. COUNSEL, EMAIL:
ADVROHININARAYANAN@GMAIL.COM, AMICUS CURIAE]

Date : 06-04-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :Mr. Varun Singh, Adv.
Mr. Nitin Saluja, AOR
Ms. Bhumi Sharma, Adv.
Ms. Parijat Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List on 23.04.2026.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)